

National Company Law Tribunal

Allahabad Bench

Allahabad

CP No. 9(ND)/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2016.

NAME OF THE COMPANY: M/s Shaifali Papers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

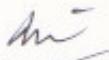
Sl. No.	Name	Designation	Representation	Signature
1.				
2.				

Order dated 19.12.2016

CP No. 9(ND)/2014 M/s Shaifali Papers Pvt. Ltd & Ors.

Vide Separate Orders in Company Application No. 37 of 2016 that petition was dismissed. Parties shall complete pleadings, if any, within two weeks and list on 23.01.2017 for reporting completion of pleadings.

List on 23.01.2017.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 19.12.2016